



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/456 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 20th January, 2020.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJ(U) 136 dtd 10.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day restricted holiday on 17.01.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.01.2020 till the morning of 18.01.2020, has been granted/rejected. The Addl. District and Sessions Judge, Udalguri, in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/457 /A, dated 20.1.20
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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